

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

34.I.A. 27/2021

C.P. 1100/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: Harish Ratilal Salot & Ors

V/S

MX Systems International Private Limited & ORS

SECTION 241-242 & 244 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
15.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)